

## भारतीय दूरसंचार विनियामक प्राधिकरण TELECOM REGULATORY AUTHORITY OF INDIA भारत सरकार (Government of India



No.4-5/2016-BBPA

Dated: 05.06.2020

To,

The Secretary,
Department of Telecommunications,
Ministry of Communications,
Sanchar Bhawan, Ashoka Road,
New Delhi – 110 001

Subject: DoT's back-reference for re-consideration of TRAI Recommendations dated 9th March 2017 on "Proliferation of Broadband through Public Wi-Fi Networks".

Ref: Letter No. DS-16/13/2017-DS-III dated 29.05.2020

Kind attention is invited to Department of Telecommunications (DoT) letter No. DS-16/13/2017-DS-III dated 29.05.2020 relating to back reference for reconsideration of TRAI recommendations dated 9th March 2017 on "Proliferation of Broadband through Public Wi-Fi Networks".

2. The analysis of the back reference indicates that new concept of 'unbundled and distributed model' for delivery of broadband services using India Stack philosophy to effectively utilize proven layered architecture has not been appreciated. Imposition of licensing conditions of Integrated model on 'unbundled and distributed model', would not be feasible as any particular type of entity, envisaged under the recommendations, on its own would not be able to comply with all terms and conditions of UL or UL (VNO). Accordingly, there is a need to develop separate licensing framework in the form of registration specific to each type of entity. As these entities are small and are obliged to lease bandwidth from the existing TSPs/ISPs only, the Authority recommended that they need not pay





any license fees on revenue sharing basis. DOT's view to generalize exemption of license fee for those entities also who are not operating under "WANI framework" will create complications as explained in detailed response enclosed with this letter.

- 3. TRAI, after due deliberations, has finalized its response which is enclosed herewith.
- 4. The issue of security in the WANI network has been clearly described in the Recommendation as well as in 'Public Open Wi-Fi Pilot' report. The Authority feels that the WANI enabled network is as secure as any other Wi-Fi network.
- 5. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with approval of the Authority.

Encl: as above

(S. K. Gupta) Secretary, TRAI